

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1222 OF 2006
BEFORE THE REGISTRAR M.K GUPTA

SUNDERLAL KANAIYALAL BHATIJA

Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS.
(With appln(s) for substitution,bail)

Respondent(s)

Date: 30/03/2010 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Rekha Pandey,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.
Mr. R.C. Kohli ,Adv
Mr. R.N. Keshwani ,Adv
Mr. Atishi Dipankar ,Adv
Mr. K. Rajeev ,Adv

UPON hearing counsel the Court made the following
O R D E R

Deleted.

(M.K. GUPTA)
Registrar